

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4376
ANSWERED ON:04.08.2009
APPLICATION FOR BYDAGI CHILLI
Sarvey Shri Sathyanarayana

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Geographical Indication (GI) application for Bydagi Chilli is pending with the GI registry of India;
- (b) if so, the details and status thereof; and
- (c) the steps taken/being taken to grant GI certificate to the said chilli to protect the interests of the farmers of Karnataka?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): Yes, Madam. Spices Board under the Ministry of Commerce has filed an application for GI Registration of Bydagi Chilli with the GI Registry, Chennai. The application has been filed vide G.I. Application No.129 in Class 30 in the name of Spices Board on 01-08-2008. The first Consultative Group Meeting (CGM) pertaining to GI application for registration of Bydagi Chilli was held on 09-04-2009 at GI Registry, Chennai.